

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/07/2017 AT 10.30 AM

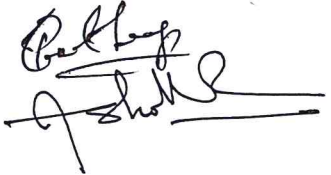
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/(IB)/2017
NAME OF THE PETITIONER(S) : MOHAN BREWERIES & DISTILLERIES LTD
NAME OF THE RESPONDENT(S) : IMPERIAL SPIRITS & WINE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. J. PRA THEEP
for

P. SARAVANA SOWMIYAN Counsel for petitioner
R. VIDHYA SHANKAR }
2. R. ASHOK KUMAR } Counsel for Respondent



ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to make compliance with the provision of section 9(3)(b) and (c) of I&B Code, 2016 within one week and he is also directed to serve private notice to the Respondent by sending a copy to the other side and file proof of service before the next date of hearing. Put up on 27.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)